

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 14<sup>th</sup> August, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 335/2018</b> (Earlier O. A.No. 02/2018 (SZ))	Sri Vangapally Surender Rao Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
<b>AFTER NOTICE</b>			
2.	Appeal No. 112/2018 (M.A. No. 1017/2018, M.A. No. 1018/2018 & <b>M.A. No. 1251/2018</b> )	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Ms. Puja Kalara, Adv. Mr. Sanjeev Ralli, Adv. Mr. Brij Bhushan Gupta, Adv. Mr. B. V. Niren, Adv. Mr. Febin M. Varghese, Adv. Mr. Rajkumar, Adv. Mr. Jai Sahai Endlaw, Adv. for Applicant in M.A. No. 1251/2018
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Mr.Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr.Gajendra Mohan Chand,Adv. for R-4&5 Mr. Anant Aggarwal, Adv. for R-4 & 6 Dr. Mohd. Iqbal, Adv. Mr. Sharad Chauhan (LC)
4.	Original Application No. 808/2017 (M.A. No. 1537/2017)	Capt. (Retd.) Anita Badhwar & Ors. Vs. Union of India & Ors.	Ms. Geetika Kapur & Mr. Bharat Mohan, Adv. for Applicant  Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3, 5 & 6 Mr. Pawan Upadhyay, Adv. for R-4
5.	<b>Execution Application No. 06/2018 IN</b> O.A. No. 318/2016	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. M. Z. Choudhary, Adv. for R-2 to 4 Mr. Anil Kumar Sangal, Adv. for R-3 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-6 Mr. B. V. Niren, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB
6.	Appeal No. 10/2018 (M.A. No. 121/2018)	M/s M. Z. Enterprises Vs. The State of Maharashtra & Ors.	Mr. Hrishikesh Chitale, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Preshit Surshe, Adv. for R-3 to 12 Mr. Prashant S. Kenjale, Adv.

7.	Original Application No. 24/2018 (M.A. No. 750/2018, M.A. No. 940/2018 & <b>M.A. No. 1248/2018</b> )	Shailesh Singh Vs. State of U.P. & Ors.	Mr. Shailesh Singh, Applicant in person  Mr. Raj Kumar, Adv. for CPCB Mr. R. N. Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for R-3 Mr. Abhishek Chaudhary, Adv. for R-4 Ms. Pushp Gupta, Adv. for MoEF Ms. Preeti Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Mukesh Verma, Adv. Ms. Priyanka Swami, Adv.
8.	Appeal No. 25/2018 (M.A. No. 281/2018)	M/s Pankaj Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Mr. Rakesh Mahajan, Adv. for MoEF Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. Hemant Shrivastava, Adv. for R-4 & 5
9.	Appeal No. 26/2018 (M.A. No. 282/2018)	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
10.	Appeal No. 28/2018	M/s Chote Kadma Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
11.	Appeal No. 27/2018	M/s Chapar Bhanpuri Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
12.	Appeal No. 31/2018 (M.A. No. 310/2018)	M/s Neha Stone Crusher Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
13.	Appeal No. 34/2018 (M.A. No. 361/2018)	Nand Kumar Khumbhakar Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Mr. Rakesh Mahajan, Adv. for MoEF Ms. Shashi Juneja, Adv. for State of Chhattisgarh Mr. Gaurav Choudhary, Adv. for R-4 & 5
14.	Appeal No. 35/2018 (M.A. No. 362/2018)	M/s Sahgaon Lime Stone Mine Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
15.	Appeal No. 36/2018 (M.A. No. 363/2018)	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
16.	Appeal No. 37/2018 (M.A. No. 364/2018)	Sanjay Agarwal Vs. Ministry of Environment, Forest & Climate Change & Ors.	Dr. Harsh Pathak, Adv. for Appellant
17.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7

18.	Original Application No. 56/2018	Legal Aid Committee Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Narender Pal Singh, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Anil Grover, AAG for State of Haryana Mr. Arvind Kumar Pandey, Adv. for DSIIDC Mr. Raj Kumar, Adv. for CPCB Mr. Narender Pal Singh, Adv. for DPCC Ms. Puja Kalra, Adv. for SMCD Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for NOIDA Mr. Amit Tiwari, Adv. for State of UP Dr. Sandeep Singh, Adv. Mr. Anil Shrivastav, Adv.
19.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Adv. for Applicant  Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP
20.	Original Application No. 98/2018 <b>(M.A. No. 1249/2018 &amp; M.A. No. 1250/2018)</b>	Cavelossim Villagers Forum Vs. Village Panchayat of Cavelossim & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Adv. for Applicant  Mr. M. S. Kalra, Adv. for R-1 Ms. Mayuri Nayyar Chawla, Adv. for R-4 Mr. Karan Khanna, Adv. for R-5 Mr. Merusagar Samanthy & Mr. S. Rebello, Adv. for State of Goa
21.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Aditya Parolia, Adv. for R-5
22.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-7 Mr. Sanchit Garg, Adv. for R-8
23.	Original Application No. 723/2017	Prakash Nidhi Sharma Vs. Union of India & Ors.	Mr. Prakash Nidhi Sharma, Adv. in person  Ms. Panchajanya Batra Singh, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Rajesh K. Singh, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Dhruv Tamta, Adv. for DDDA Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana State PCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. Mr. Mukesh Verma, Adv. for R-8 & 13 Mr. Nikhil Nayyar, Adv. for TSPCB Ms. Yogmaya Agnihotri & Ms. Prity, Adv. for CECB Mr. Naginder Benipal, Adv.

			Mr. Divya Prakash Pande, Adv. Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Jogy Scaria, Adv. for KPCB Mr. Shubham Bhalla, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Ms. Hemantika Wahi, Adv. Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Rajul Srivastav, Adv. Mr. P. Venkaiah Naidu, Adv. for R-22 Mr. Debopriya Pal, Adv. Mr. Y. Srinivasa Murtee, Adv.
24.	Original Application No. 224/2018	M/s N & N Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant  Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Kumar Anurag Singh, Adv. for JSPCB Mr. Nikhil Nayyar, Adv. for TSPCB Mr. Ajay Kumar Pipaniya, Adv. for R-12 Mr. Alok Kumar, Adv. for CPCB
25.	Original Application No. 225/2018	M/s Deepam Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
26.	Original Application No. 226/2018	M/s Sri Harita Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
27.	Original Application No. 227/2018	M/s Shree Shree Sai Baba Exports Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
28.	Original Application No. 228/2018	M/s K R Energies Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
29.	Original Application No. 259/2018	M/s Jade Bio Fuel Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
30.	Original Application No. 260/2018	M/s Swastik Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
31.	Original Application No. 261/2018	M/s Madhavi Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
32.	Original Application No. 262/2018	M/s L Rhaks Pyrolysis Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
33.	Original Application No. 263/2018	M/s Narbada Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
34.	Original Application No. 264/2018	M/s Shreemukh Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
35.	Original Application No. 265/2018	M/s Hyderabad Reclaim Pvt. Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
36.	Original Application No. 266/2018	M/s Sri Ram Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant

37.	Original Application No. 267/2018	M/s Swaroop Green Carbon Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
38.	Original Application No. 268/2018	M/s Siri Pyro Industry Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
39.	Original Application No. 269/2018	M/s Alternate Oils India Pvt. Ltd. Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
40.	Original Application No. 270/2018	M/s Aniketh Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
41.	Original Application No. 271/2018	M/s Ganapati Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
42.	Original Application No. 272/2018	M/s KGN Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
43.	Original Application No. 273/2018	M/s Sruthi Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
44.	Original Application No. 274/2018	M/s Super Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
45.	Original Application No. 275/2018	M/s Imagix Pyrolysis Plant Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
46.	Original Application No. 285/2018	M/s R.S.H. Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant  Mr. Alok Kumar & Mr. Abhishek Paruthi, Adv. for CPCB
47.	Original Application No. 286/2018	M/s SBMS Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
48.	Original Application No. 287/2018	M/s N R Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
49.	Original Application No. 288/2018	M/s Sri Venkateswara Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
50.	Original Application No. 289/2018	M/s ISCS Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
51.	Original Application No. 290/2018	M/s Infini Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
52.	Original Application No. 291/2018	M/s Nutan Green Pyrotech Private Limited Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
53.	Original Application No. 292/2018	M/s LMR Polymers Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
54.	Original Application No. 293/2018	M/s Devi Enterprises Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
55.	Original Application No. 294/2018	M/s Noble Energy Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant

56.	Original Application No. 295/2018	M/s Aakash Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
57.	Original Application No. 296/2018	M/s Raghavendra Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
58.	Original Application No. 297/2018	M/s Prashanth Sai Engineering Works Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
59.	Original Application No. 298/2018	M/s Rishab Industries Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
60.	Original Application No. 383/2018	M/s Harika Pyro Products Vs. The State of Telangana & Ors.	Mr. P. Venkaiah Naidu, Adv. for Applicant
<b>FOR HEARING</b>			
61.	Original Application No. 175/2015 (M.A. No. 1333/2015)	Shailesh Singh Vs. Hotel Jaypee Vasant, New Delhi & Ors.	Ms. Preeti Singh & Ms. Swati Jindal, Adv. for Applicant  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Ruby Singh Ahuja, Adv. for R-2 Mr. A. P. Singh, Adv. for R-3 & 5 Mr. Abhimanshu Mahajan, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-10 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Balendu Shekhar, Adv. for SDMC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Biraja Mahapatra, Adv. Mr. Karan Dev Chopra, Adv. for Taj Hotel
62.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
63.	Original Application No. 261/2016	Citizen Welfare Society Vs. State of Uttar Pradesh & Ors.	Mr. Azhar Alam & Mr. Prahlad Bhatt, Adv. for Applicant  Ms. Deep Shikha Bharti, Adv. for UP Mr. S.K. Bhattacharya, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-6 Mr. Shalok Chandra, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. Ms. Priyanka Swami, Adv.
64.	Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishal Bakshi, Adv. Mr. Ashish Negi & Ms. Richa Kapoor, Adv. for PPCB

65.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3
66.	Original Application No. 161/2017 (M.A. No. 897/2017 & M.A. No. 1099/2017)	Jitendra Singh Vs. Ministry of Environment & Ors.	Mr. Jai Singh, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Sharad Chauhan, Adv. R-2 & 3 Mr. Ravindra Kumar, Adv. for Gr. Noida Mr. Pradeep Misra, Adv. for UPPCB Mr. Karan S. Chandhiok, Adv. Mr. Akhilesh Kumar, Adv. Mr. Chandhiok & Associates
67.	<b>M.A. No. 1126/2017 IN</b> Original Application No. 35/2014 (T <sub>HC</sub> )	Bhanwara Ram <b>IN</b> Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Advs. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
68.	Original Application No. 21/2018 <b>(M.A. No. 1238/2018)</b>	Silver Oaks Condominium Association & Ors. Vs. Municipal Corporation Gurgaon & Ors.	Mr. Rakesh Khanna & Nabhanya Sharma, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Pawan Upadhyay, Adv.

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